

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 544
TO BE ANSWERED ON 14th DECEMBER, 2018**

NEW NATIONAL DIGITAL COMMUNICATIONS POLICY

544. SHRI T.G. VENKATESH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that Government is launching a new National Digital Communications Policy (NDCP) in the country;
- (b) if so, the details thereof;
- (c) the details of the relaxations being given to telecom industry under this policy;
- (d) whether the telecom service providers have requested the Government to redress their concerns in the new NDCP; and
- (e) the response of Government to such requests and the sops and concessions being given to service providers in the NDCP?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b) The National Digital Communications Policy 2018 has been notified in the Gazette of India vide number 2-14/2018-Policy –I.(Pt-I) dated the 22nd October, 2018 with a vision to support India's transition to a digitally empowered economy and society.

(c) to (e) The policy has been formulated after consultation with various stakeholders including the telecom service providers. The Policy recognizes the importance of continued improvement in the regulatory framework for attracting investments and ensuring fair competition, to serve the needs of Indian citizens. To serve this objective, the Policy aims to pursue regulatory reforms to ensure that the regulatory structures and processes remain relevant, transparent, accountable and forward-looking.
